

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Contempt Case (AT) No. 27 of 2019

IN

Company Appeal (AT) (Insolvency) No. 542 of 2019

IN THE MATTER OF:

Arun Kumar Jain

...Appellant

Versus

P.K. Industries Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant :

Mr. Sanjeev Sagar, Mr. Kamal Agarwal and Ms. Nazia Parveen, Advocates

ORDER

17.12.2019 No case is made out for initiation of 'contempt proceedings'.

It is accordingly dismissed.

The contempt petition is dismissed.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc